

Housing (i) Plan provision of Rs. 4,40,26,000/- and (ii) Non-Plan provision of Rs. 4,58,00,000/- for grant of mobilisation advances to the Maharashtra State Police Housing and Welfare Corporation and for repayment of loan with interest to the HUDCO.

### **Political Rights to Civil Servants**

5238. SHRI A. A. RAHIM: Will the Minister of HOME AFFAIRS be pleased to state whether there has been a suggestion from any quarter that civil servants be given political rights, including the right to contest elections?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): Yes, Sir.

### **Backward Districts**

5239. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made a recent survey of Industrial growth particularly in backward areas of the country;

(b) whether Government had decided to declare about 120 backward areas in the country as specially backward districts for "operation industrialization"; and

(c) if so, which are the districts in Madhya Pradesh and Maharashtra and the industrial items identified for each district in these two States?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Apart from Industrial Potential Surveys conducted by State Governments from time to time, IDBI have conducted industrial potential surveys in the following States/Union Territories: Andhra Pradesh, Assam, Arunachal Pradesh, Bihar, Goa, Daman and Diu, Dadra and Nagar Haveli, Himachal Pradesh, Jammu and Kashmir, Lakshadweep, Madhya Pradesh, Manipur, Nagaland, Orissa, Pondicherry, Rajasthan, Sikkim, Tripura, Uttar Pradesh and Andaman and Nicobar Islands. IDBI has also been working with State Governments in conducting district surveys and, wherever feasible, extend necessary assistance by way of finance or otherwise.

(b) Out of 246 districts declared as industrially backward by the Planning Commission, 101 districts/areas (Annexure I) have been selected to qualify for Central Investment Subsidy.

(c) The list of districts in Madhya Pradesh and Maharashtra which have been identified for Central Investment Subsidy is given in the Statement. No specific industrial items have, however, been identified for such districts.